

Crime Head	2012	2013	2014	2015 (upto 31.10.15)
Rape	-	-	1	-
Assault on women with intent to outrage her modesty (354 IPC)	-	1	5	1
Insult to the modesty of women (509 IPC)	-	-	-	1

(d) As per Delhi Police, the expenditure incurred on the advertisement on electronic and print media regarding safety of women during the last three financial years and current financial year are as under:—

Financial Year	Spent amount in ₹
2012-13	2.63 crore
2013-14	3.87 crore
2014-15	1.80 crore
2015-16 (31.10.2015)	2.10 crore

However, no separate head is maintained by Delhi Police in respect of the amount spent on legal action in cases relating to the crime against women.

GAG order on media by Assam Rifles

1961. SHRI D.P. TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recent gag order on the media in Nagaland by the Assam Rifles, against reporting on certain insurgent group was ordered by the Central Government; and

(b) if not, whether necessary disciplinary action has been taken against the Assam Rifles?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Sir, information is being collected.

Regulation of private detective agencies

†1962. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the illegal activities of private detective agencies in different parts of the country;

† Original notice of the question was received in Hindi.